

of the aforesaid loans as on 28th August, 1958 was as under:—

(i) Loan against fixed deposit account in the name of the Chief Commissioner	Rs. 40,000
(ii) Loan against cash credit	62,689

(e) Yes.

(f) Does not arise.

Family Planning

2308. { Shri Hem Barua:
Sardar Iqbal Singh:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Calcutta Bacteriological Laboratory have submitted a scheme for oral contraceptives for consideration of the Union Government;

(b) if so, whether Government propose to give financial aid for further researches on the subject; and

(c) whether these oral contraceptives have been tested?

The Minister of Health (Shri Karmarkar): (a) Yes Sir.

(b) The Ministry of Health has already given a grant of Rs. 7500 to Dr. S. N. Sanyal of the Calcutta Bacteriological Laboratory for research on Metaxylohydroquinone, as oral contraceptive in the male.

(c) They are under test and results are awaited.

गाड़ी में चलने वाले टिकट परीक्षक

२३०९. श्री मोहम्मद नाच सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्हें विदित है कि गाड़ी में चलने वाले टिकट परीक्षकों को पूर्वोक्त रेलवे में उनके विरुद्ध जनता द्वारा जो अभि योग चलाये जाते हैं, उनके लिये कोई सहायता प्रकवा खर्च नहीं दिया जाता;

(ख) क्या इन कर्मचारियों को ऐसे मामलों में अपना मंजूर खर्च प्राप्त करने के

लिये कई-कई दिन सम्बन्धित कार्यालयों के चक्कर लगाने पड़ते हैं;

(ग) इस समय ऐसे कितने मामले विचाराधीन हैं; और

(घ) इसके क्या कारण हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खान) :

(क) मुकदमों के खर्च की प्रतिपूर्ति (reimbursement) कुछ शर्तों के अनुसार की जाती है जो इसके लिये निर्धारित हैं।

(ख) जी नहीं।

(ग) एक।

(घ) प्रतिपूर्ति सिर्फ यूनिवर्सल पब्लिक सर्विस कमिशन की सलाह से की जा सकती है। इस मामले में जो सिफारिश की गयी थी कमिशन उससे सहमत नहीं हुआ और इस पर फिर विचार हो रहा है।

Classification of V.I.Ps. By I.A.C.

2310. Shri Dinesh Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether certain people are classified as V.I.Ps. by Indian Airlines Corporation and special labels attached to their tickets; and

(b) if so, what category of people come under this classification?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, but no special labels are attached to their tickets.

(b) The categories are broadly as follows:—

The President, Vice President and the Prime Minister of India;